

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO 190 OF 2024

IN THE MATTER OF:

NEWS ITEM TITLED "161 ILLEGAL COLONIES ON OZONE
MAKING RIVER WATER TOXIC" APPEARING IN THE
TIMES OF INDIA DATED 25.01.2024

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DATE: 09.12.2024

PLACE: NEW DELHI

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Original Application No.190/2024

News item titled "**161 illegal colonies on O zone making river water toxic**" appearing in the Times of India dated 25.01.2024

STATUS REPORT ON BEHALF OF DELHI JAL BOARD

1. It is humbly submitted that the absence on behalf of Delhi Jal Board on 15.05.2024 was neither intentional nor deliberate and the Board extends its humble apology for the same. The absence was only due to non-service upon the Delhi Jal Board.

2. Vide order dated 05.03.2024 this Hon'ble Tribunal was pleased to direct:

"Competent authority must provide sewerage network/ treatment facility in unsewered area that is for remaining 472 unauthorized colonies and 59 JJ clusters expeditiously within a time bound period and also ensure that only the registered vehicle lift the septage from assigned area and safely dispose it at the authorized point. Further considering the decentralized STPs are also set up, DJB should furnish the performance of those DSTPs also."

3. Vide order dated 30.8.2024, the Hon'ble Tribunal further directed:

"5. The response of the DDA discloses that there are 90 such unauthorized colonies which are falling in the O zone and that DDA has granted NOC for extending the sewerage network on the request of the DJB to the following four such colonies: -


(i) New Aruna Nagar Colony (Majnu Ka Tila), Delhi 110054

(ii) Bhagat Singh Park Extn, Siraspur Village, Delhi 110042

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DELHI JAL BOARD
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- (iii) Village Garhi, Mandu Delhi - 110053
- (iv) Old Village Usmanpur, 3rd Pushta, Dhalan Road, Delhi

4. The detailed status of sewerage line/ network in the 1799 unauthorized colonies is annexed herewith as Annexure A
5. The status of sewerage network in the 472 unauthorised colonies that had remained unsewered is annexed herewith and marked as Annexure B.
6. With regard to JJ clusters, there is no DJB policy to lay sewerage network in JJ clusters. However, outfall of drains carrying sewage/wastewater of JJ clusters has been trapped by Delhi Jal Board in 581, out of 639 JJ clusters.
7. That out of the remaining 58 JJ clusters the detailed status is annexed as Annexure C.
8. It is further humbly submitted that DJB has issued licences to 164 private vehicles to lift septage generated from unauthorised colonies, having no sewerage network, to transport the same and dispose at the designated 86 nos. STP/SPS of DJB. Further, penalty of Rs.50,000/- is imposed if the disposal of septage from these unauthorised colonies is not disposed by the authorised licensee of registered vehicles on the designated sites. The details of septage collected by the registered vehicles and penalties are annexed herein as ANNEXURE- D
9. The present status of 40 DSTPs at current proposed location along with the status of lands and the capacity of each location is supported by documents annexed herein as ANNEXURE-E
10. Further, vide order dated 30.08.2024 Hon'ble Tribunal raised the query for 90 unauthorised colonies falling under O Zone, with NOC from DDA for extending the sewerage network and status of following four colonies as raised is mentioned below :-
 - (i) New Aruna Nagar Colony (Majnu Ka Tila) Delhi-110054 - Sewerage Network Laid


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- (ii) Bhagat Singh Park Extn Siraspur Village, Delhi-110042 - Sewerage Network Yet to be laid.
- (iii) Village Garhi, Mandu, Delhi-110053 - Sewerage Network Yet to be laid.
- (iv) Old Village Usmanpur, 3rd Pushta, Dhalan road Delhi- Sewerage Network Yet to be laid.
11. DJB has conducted the preliminary survey and checking the technical feasibility of laying the sewerage network in the balance 3 Unauthorized colonies (S.No. ii to iv above).
12. However, in view of para 6 of order dated 30.08.2024 it is Hon'ble Tribunal's observation that spending money on projects that have no long-term utility as unauthorised constructions from the O Zone is to be removed, the DJB awaits further directions from this Hon'ble Tribunal.



(PANKAJ ATRAY)
Chief Engineer(DR)PR-I/II/III
Delhi Jal Board

NEW DELHI
04.12.2024

Chief Engineer (Dr.) Project-III
DELHI JAL BOARD
Govt. of NCT of Delhi
Room No. 117, Varunalaya, Ph-II
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Annexure B

Status of 472 UA Colonies

Sn o	Description	No. of Colonies
1	Sewer line/ network completed	53
2	Work in Progress	27
3	Estimate/ Tender/ Award Stage	244
4	NOC awaited (Forest/ ASI/ UD Deptt.)	99
5	Colonies under land for DSTP to be allotted	33
6	Not Traceable/ Doesn't exist	10
7	Cancelled by UD Deptt.	2
8	Not Feasible	4
	Total	472

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S. P. S. A

S. P. S. A

SECRETARY (D)

Subject: Status of trapping of JJC drains

There is no policy to lay sewerage network in JJ Clusters. However, outfall drains carrying waste water of JJC has been trapped into DJB sewerage system in 581 JJC's out of 639. Out of the remaining 58 JJC's, 1 No. JJC does not exist. The status of 58 Nos. JJC drains as on 30.10.2024 is as under:

S. No.	Measures proposed by DJB/ Status	No. of JJ Clusters	S. No. of 58 JJC List	Discharge (MGD)
1	Total No. of JJ Clusters	639	NA	NA
2	Nos. of JJC's trapped in sewer lines	581	NA	NA
3	Drains to be trapped in sewer line (work in progress) of nearby area	10	1, 2, 3, 9, 10, 26, 39, 43, 50, 51	0.17
4	Drains will be trapped after commissioning of proposed sewer network in nearby U/A col.	14	4, 20, 28, 29, 30, 31, 33, 34, 42, 45, 46, 48, 52, 53	0.67
5	Drains which can be trapped in to sewerage network by installing lift station	5	14, 55, 56, 57, 58,	0.23
6	Feasible sites approved by NMCG for which demand has been raised for funds from NMCG	15	12, 17, 18, 19, 22, 27, 32, 36, 37, 38, 40, 41, 44, 47, 54	0.25
7	Drains will be trapped in STP through major storm water drain for which work is in progress	8	5, 6, 7, 8, 11, 13, 15, 16	0.24
8	Not feasible due to space constraints and multiple outfalls etc.	5	23,24,25 35, 49	0.48
9	Site does not exist.	1	21	NA
Total Discharge				2.04 MGD

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Shankar

30.10.24
EE(C) DR-XII

List of 58 JJ Clusters with status and timelines for connecting with Sewerage system/DSTPs

S.No. of 58 JJC list	Name of JJ Cluster	Revised Timelines for Trapping (Earlier Timeline - June, 2023)	Nodal Officer (Chief Engineer)	Name of SE	Name of EE and Division	Present status	Discharge (KLD)
1	Dr.Ambedker JJC Near Wazirabad Timarpur.	31.12.2024	Sh. Pankaj Kumar Atray, CE(Central-North)	Sh Pawan Kumar, SE(M)-4	Sh Maninder Jeet Singh, EE(M)-03	Work order issued for installation of DSTP.	25
2	Okhla DTC Depot-I	31.12.2024	Sh. Gajendra Tomar, CE(South)	Sh S.K.Dahiya SE(M)-10	Sh. Naresh Kumar EE(M)-51	There is some public hindrance however, the drain will be trapped by Dec 2024	110
3	Gandhi Camp Behind Fruit & Vegetable Market Okhla Railway Station	31.12.2024	Sh. Gajendra Tomar, CE(South)	Sh S.K.Dahiya SE(M)-10	Sh. Naresh Kumar EE(M)-51	There is some public hindrance however, the drain will be trapped by Dec 2024	125
4	Khub Ram park Pem Nagar Kirari	31.12.2024	Sh. Anil Bharti, CE(West)	Sh B.S Rawat, SE(M)-7/ Sh. Ajay Kumar, SE(C)-6	Sh Harish Chander, EE(M)-9 / Sh. N.K.Sharma, EE(Pr)Sr.-I	The work of laying the sewer line in Kirari GoC is in progress and this drain will be trapped into sewer line by 31.12.2024 by Maintenance Wing.	15
5	Madraasi Basti Near Railway Line Jal Vihar	The discharge from the JJC drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.12.2024.	Sh. Gajendra Tomar, CE(South)/ Sh. Pankaj Kumar Atray CE(Dr)Proj-III	Sh S.K.Dahiya SE(M)-10/ Sh. Adarsh Kumar SE(Dr)Proj-I	Sh N.K Verma, EE(M)-41/ Sh. Sanjay Kumar EE(C)DR-II	Installation of DSTP not feasible due to jhuggies are present both side of railway track and forming multiple discharge points, space is also not available. However, this drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.12.2024.	330
6	Shri Ram JJC near SPRINGDALE School Dhaula Kaun	The discharge from the JJC drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.12.2024.	Sh. Gajendra Tomar, CE(South)/ Sh. Pankaj Kumar Atray CE(Dr)Proj-III	Sh S.K.Dahiya SE(M)-10/ Sh. Adarsh Kumar SE(Dr)Proj-I	Sh N.K Verma, EE(M)-41/ Sh. Sanjay Kumar EE(C)DR-II	Installation of DSTP is not feasible due to space constraints. However, this drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.12.2024	140
7	Ambedkar Basti West Block-II R.K.Puram	The discharge from the JJC drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.12.2024.	Sh. Gajendra Tomar, CE(South)/ Sh. Pankaj Kumar Atray CE(Dr)Proj-III	Sh S.K.Dahiya SE(M)-10/ Sh. Adarsh Kumar SE(Dr)Proj-I	Sh N.K Verma, EE(M)-41/ Sh. Sanjay Kumar EE(C)DR-II	Installation of DSTP is not feasible, as discharge into storm water drain is directly from individual household. Discharge pipes from individuals houses are underground upto the storm water drain.Hence, it is difficult to collect discharge of JJC at single point. However, this drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.12.2024.	300
8	Leprosy Colony Infront of Mohan Singh Market R.K.Puram	The discharge from the JJC drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.12.2024.	Sh. Gajendra Tomar, CE(South)/ Sh. Pankaj Kumar Atray CE(Dr)Proj-III	Sh S.K.Dahiya SE(M)-10/ Sh. Adarsh Kumar SE(Dr)Proj-I	Sh N.K Verma, EE(M)-41/ Sh. Sanjay Kumar EE(C)DR-II	Installation of DSTP is not feasible, as discharge into storm water drain is directly from individual household. Discharge pipes from individuals houses are underground upto the storm water drain.Hence, it is difficult to collect discharge of JJC at single point. However, this drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.12.2024	16
9	Nehru Ekta Camp Sector-VII R.K.Puram	31.12.2024	Sh. Gajendra Tomar, CE(South)	Sh S.K.Dahiya SE(M)-10	Sh N.K Verma, EE(M)-44	This drain will be trapped into DJB sewerage network by Maintenance Wing by 31.12.2024.	85
10	S.P./J.P. Colony Sector 6 R.K.Puram	31.12.2024	Sh. Gajendra Tomar, CE(South)	Sh S.K.Dahiya SE(M)-10	Sh N.K Verma, EE(M)-44	This drain will be trapped into DJB sewerage network by Maintenance Wing by 31.12.2024	30

11	Sector-I R.K.Puram Police Post (Hanuman Camp)	The discharge from the JJC drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.12.2024.	Sh. Gajendra Tomar, CE(South)/ Sh. Pankaj Kumar Atray CE(Dr)Proj-III	Sh S.K.Dahiya SE(M)-10/ Sh. Adarsh Kumar SE(Dr)Proj-I	Sh N.K Verma, EE(M)-41/ Sh. Sanjay Kumar EE(C)DR-II	Installation of DSTP is not feasible due to space constraints. However, this drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.12.2024.	95
12	Ravi Dass Camp Sector-3 R.K.Puram	9 months after receipt of funds from NMCG and availability of land for DSTP	Sh. Pankaj Kumar Atray, CE(Dr)Proj-III /Sh. Bhupesh kumar,CE(SDW)	Sh Sudhir Kumar,SE(Dr)Proj-III, Sh. P.K. Gupta,SE(P)-3	Sh. V.P.Sharma,EE(C) Dr-XII/Sh.Amit Tripathi,EE(SDW)-V/ Sh N.K Verma, EE(M)-44	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell of DJB and sent to NMCG on 28.11.2023 for further action. Referring to the MOM of 8th HLC, the NMCG has intimated DJB on 11.03.2024 stating that they need revised DPR if DJB floats tender on open technology though DJB was of the view that funds may be released considering already submitted estimate & DPR. But, NMCG didn't agree to DJB request & called a meeting in the office of ED, NMCG on 7.5.2024 wherein, it was decided that DJB will prepare new estimate on the basis of fresh quotations & send it to NMCG after approval of the Competent Authority. Thereafter, NMCG will scrutinise it and release the funds on approval of C/A of NMCG. The estimate has been reframed and forwarded to NMCG for releasing the funds.	40
13	Nepali Camp Near Bhanwar Singh Camp Vasant Vihar	The discharge from the JJC drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.12.2024.	Sh. Gajendra Tomar, CE(South)/ Sh. Pankaj Kumar Atray CE(Dr)Proj-III	Sh S.K.Dahiya SE(M)-10/ Sh. Adarsh Kumar SE(Dr)Proj-I	Sh N.K Verma, EE(M)-41/ Sh. Sanjay Kumar EE(C)DR-II	This drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.12.2024.	175
14	Bhanwar Singh Camp Behind Janta Flat Block-D Vasant Vihar Phase-I	31.12.2024	Sh. Gajendra Tomar, CE(South)	Sh S.K.Dahiya SE(M)-10	Sh N.K Verma, EE(M)-44	This JJC will be trapped by maintenance wing into sewer network by installing lift station and laying sewer line. NMCG team has also suggested the same during joint inspection.	275
15	Sewa Camp Behind Police Staff Quarter Vasant Vihar Depot Munirika	The discharge from the JJC drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.12.2024.	Sh. Gajendra Tomar, CE(South)/ Sh. Pankaj Kumar Atray CE(Dr)Proj-III	Sh S.K.Dahiya SE(M)-10/ Sh. Adarsh Kumar SE(Dr)Proj-I	Sh N.K Verma, EE(M)-41/ Sh. Sanjay Kumar EE(C)DR-II	Installation of DSTP is not feasible due to space constraints. However, this drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.12.2024.	23
16	Shiva Camp Vasant Vihar Near Petrol Pump	The discharge from the JJC drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.12.2024.	Sh. Gajendra Tomar, CE(South)/ Sh. Pankaj Kumar Atray CE(Dr)Proj-III	Sh S.K.Dahiya SE(M)-10/ Sh. Adarsh Kumar SE(Dr)Proj-I	Sh N.K Verma, EE(M)-41/ Sh. Sanjay Kumar EE(C)DR-II	Installation of DSTP is not feasible as discharge into storm water drain is directly from individual household. Discharge pipes from individuals houses are underground upto the storm water drain.Hence, it is difficult to collect discharge of JJC at single point. However, this drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.12.2024	45

17	Priyanka Camp Mathura Road Opposite Sukhdev Vihar Depot	9 months after receipt of funds from NMCG and availability of land for DSTP	Sh. Pankaj Kumar Atray, CE(Dr)Proj-III /Sh. Bhupesh kumar,CE(SDW)	Sh Sudhir Kumar,SE(Dr)Proj- III, Sh. P.K. Gupta,SE(P)-3	Sh. V.P.Sharma,EE(C) Dr-XII/Sh.Amit Tripathi,EE(SDW)- VI Sh N.K Verma, EE(M)-44	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell of DJB and sent to NMCG on 28.11.2023 for further action. Referring to the MOM of 8th HLC, the NMCG has intimated DJB on 11.03.2024 stating that they need revised DPR if DJB floats tender on open technology though DJB was of the view that funds may be released considering already submitted estimate & DPR. But, NMCG didn't agree to DJB request & called a meeting in the office of ED, NMCG on 7.5.2024 wherein, it was decided that DJB will prepare new estimate on the basis of fresh quotations & send it to NMCG after approval of the Competent Authority. Thereafter, NMCG will scrutinise it and release the funds on approval of C/A of NMCG. The estimate has been reframed and forwarded to NMCG for releasing the funds.	30
18	CRR I Camp Mathura Road Opposite Sukhdev Vihar Depot	9 months after receipt of funds from NMCG and availability of land for DSTP	Sh. Pankaj Kumar Atray, CE(Dr)Proj-III /Sh. Bhupesh kumar,CE(SDW)	Sh Sudhir Kumar,SE(Dr)Proj- III, Sh. P.K. Gupta,SE(P)-3	Sh. V.P.Sharma,EE(C) Dr-XII/Sh.Amit Tripathi,EE(SDW)- VI Sh N.K Verma, EE(M)-44	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell of DJB and sent to NMCG on 28.11.2023 for further action. Referring to the MOM of 8th HLC, the NMCG has intimated DJB on 11.03.2024 stating that they need revised DPR if DJB floats tender on open technology though DJB was of the view that funds may be released considering already submitted estimate & DPR. But, NMCG didn't agree to DJB request & called a meeting in the office of ED, NMCG on 7.5.2024 wherein, it was decided that DJB will prepare new estimate on the basis of fresh quotations & send it to NMCG after approval of the Competent Authority. Thereafter, NMCG will scrutinise it and release the funds on approval of C/A of NMCG. The estimate has been reframed and forwarded to NMCG for releasing the funds.	40

19	Priya Camp Mathura Road Opposite Sukhdev Vihar Depot	9 months after receipt of funds from NMCG and availability of land for DSTP	Sh. Pankaj Kumar Atray, CE(Dr)Proj-III /Sh. Bhupesh kumar,CE(SDW)	Sh Sudhir Kumar,SE(Dr)Proj-III, Sh. P.K. Gupta,SE(P)-3	Sh. V.P.Sharma,EE(C) Dr-XII/Sh.Amit Tripathi,EE(SDW)-V/ Sh N.K Verma, EE(M)-44	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell of DJB and sent to NMCG on 28.11.2023 for further action. Referring to the MOM of 8th HLC, the NMCG has intimated DJB on 11.03.2024 stating that they need revised DPR if DJB floats tender on open technology though DJB was of the view that funds may be released considering already submitted estimate & DPR. But, NMCG didn't agree to DJB request & called a meeting in the office of ED, NMCG on 7.5.2024 wherein, it was decided that DJB will prepare new estimate on the basis of fresh quotations & send it to NMCG after approval of the Competent Authority. Thereafter, NMCG will scrutinise it and release the funds on approval of C/A of NMCG. The estimate has been reframed and forwarded to NMCG for releasing the funds.	40
20	Shahbad Daulatpur Block-A, E & F	28.02.2025	Sh. Pankaj Kumar Atray, CE(Central-North)	Sh. Sukhpal Chauhan, SE (M)-3 / Sh. Anil Kumar, SE(C)-5	Sh Lokpal, EE(M)-7 / Sh. Ashish Kumar, EE(C)DR-III	The work of laying the sewer line in Shahbad GoC is in progress and this drain will be trapped into sewer line by 28.02.2025 by Maintenance Wing.	1500
21	Jhuggies Kholi Wala Baba Mandir Rajokari	JJC does not exist	Sh. Gajendra Tomar, CE(South)	Sh B.C Patel, SE (M)-11	Sh. Prashant Goel, EE(M)-45	JJC does not exist at site. Hence, no action is required	
22	Jhuggies Kewal Krishan Chowk Post Rajokari	9 months after receipt of funds from NMCG and availability of land for DSTP	Sh. Pankaj Kumar Atray, CE(Dr)Proj-III /Sh. Bhupesh kumar,CE(SDW)	Sh Sudhir Kumar,SE(Dr)Proj-III, Sh. P.K. Gupta,SE(P)-3	Sh. V.P.Sharma,EE(C) Dr-XII/Sh.Amit Tripathi,EE(SDW)-V/ Sh N.K Verma, EE(M)-44	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell of DJB and sent to NMCG on 28.11.2023 for further action. Referring to the MOM of 8th HLC, the NMCG has intimated DJB on 11.03.2024 stating that they need revised DPR if DJB floats tender on open technology though DJB was of the view that funds may be released considering already submitted estimate & DPR. But, NMCG didn't agree to DJB request & called a meeting in the office of ED, NMCG on 7.5.2024 wherein, it was decided that DJB will prepare new estimate on the basis of fresh quotations & send it to NMCG after approval of the Competent Authority. Thereafter, NMCG will scrutinise it and release the funds on approval of C/A of NMCG. The estimate has been reframed and forwarded to NMCG for releasing the funds.	10
23	Ram Dev Ka Dera BSF Office Rajokari Pahari, Delhi	Not Feasible	Sh. Gajendra Tomar, CE(South)	Sh B.C Patel, SE (M)-11	Sh. Prashant Goel, EE(M)-45	Not Feasible due to multiple Discharge and collection point. DSTP not feasible due to Forest land. This JJ Cluster may be relocated for reducing pollution. However, discharge is going in low lying area, not in River Yamuna	197
24	Kusumpur Pahari Block-B Vasant Vihar	Not Feasible	Sh. Gajendra Tomar, CE(South)	Sh B.C Patel, SE (M)-11	Sh. Prashant Goel, EE(M)-45	Not Feasible due to multiple Discharge and collection point. DSTP not feasible due to Forest land. This JJ Cluster may be relocated for reducing pollution. However, discharge is going in low lying area, not in River Yamuna	1230

25	Jai Hind Camp near Masoodpur Village Vasant Kunj	Not Feasible	Sh. Gajendra Tomar, CE(South)	Sh B.C Patel, SE (M)-11	Sh. Prashant Goel, EE(M)-45	Not Feasible due to multiple Discharge and collection point. DSTP not feasible due to Forest land. This JJ Cluster may be relocated for reducing pollution. However, discharge is going in low lying area, not in River Yamuna	250
26	Moti Lal Nehru Camp J.N.U	30.06.2025	Sh. Gajendra Tomar, CE(South)	Sh B.C Patel, SE (M)-11	Sh. Prashant Goel, EE(M)-45	This drain will be trapped by Maintenance Wing after completion of work of ongoing work of rehabilitation.	240
27	Junapur Bhim Basti	9 months after receipt of funds from NMCG and availability of land for DSTP	Sh. Pankaj Kumar Atray, CE(Dr)Proj-III /Sh. Bhupesh kumar,CE(SDW)	Sh Sudhir Kumar,SE(Dr)Proj-III, Sh. P.K. Gupta,SE(P)-3	Sh. V.P.Sharma,EE(C) Dr-XII/Sh.Amit Tripathi,EE(SDW)-VI / Sh N.K Verma, EE(M)-44	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell of DJB and sent to NMCG on 28.11.2023 for further action. Referring to the MOM of 8th HLC, the NMCG has intimated DJB on 11.03.2024 stating that they need revised DPR if DJB floats tender on open technology though DJB was of the view that funds may be released considering already submitted estimate & DPR. But, NMCG didn't agree to DJB request & called a meeting in the office of ED, NMCG on 7.5.2024 wherein, it was decided that DJB will prepare new estimate on the basis of fresh quotations & send it to NMCG after approval of the Competent Authority. Thereafter, NMCG will scrutinise it and release the funds on approval of C/A of NMCG. The estimate has been reframed and forwarded to NMCG for releasing the funds.	170
28	Mandi Pahari (Shambhav Camp)	31.12.2025	Sh. Gajendra Tomar, CE(South)	Sh B.C Patel, SE (M)-11 / Sh. R.K. Lakhera, SE(C) - 4	Sh Prashant Goel, EE(M)-46 / Sh. A.M. Sharma, EE(C)DR-VI	This JJC can be trapped into DJB sewer line with in one month after completion of sewer network laid by Project wing. The expected date for trapping this drain into sewer line is 31.12.2025 by Maintenance Wing.	80
29	Mandi Village Bapu Camp	31.12.2025	Sh. Gajendra Tomar, CE(South)	Sh B.C Patel, SE (M)-11 / Sh. R.K. Lakhera, SE(C) - 4	Sh Prashant Goel, EE(M)-46 / Sh. A.M. Sharma, EE(C)DR-VI	This JJC can be trapped into DJB sewer line with in one month after completion of sewer network laid by Project wing. The expected date for trapping this drain into sewer line is 31.12.2025 by Maintenance Wing.	90
30	Mandi Village (Biru Camp)	31.12.2025	Sh. Gajendra Tomar, CE(South)	Sh B.C Patel, SE (M)-11 / Sh. R.K. Lakhera, SE(C) - 4	Sh Prashant Goel, EE(M)-46 / Sh. A.M. Sharma, EE(C)DR-VI	This JJC can be trapped into DJB sewer line with in one month after completion of sewer network laid by Project wing. The expected date for trapping this drain into sewer line is 31.12.2025 by Maintenance Wing.	45
31	Mandi Village (Shanti Camp)	31.12.2025	Sh. Gajendra Tomar, CE(South)	Sh B.C Patel, SE (M)-11 / Sh. R.K. Lakhera, SE(C) - 4	Sh Prashant Goel, EE(M)-46 / Sh. A.M. Sharma, EE(C)DR-VI	This JJC can be trapped into DJB sewer line with in one month after completion of sewer network laid by Project wing. The expected date for trapping this drain into sewer line is 31.12.2025 by Maintenance Wing.	105

32	Dr. Ambedkar Satwari Mehrauli	9 months after receipt of funds from NMCG and availability of land for DSTP	Sh. Pankaj Kumar Atray, CE(Dr)Proj-III /Sh. Bhupesh kumar,CE(SDW)	Sh Sudhir Kumar,SE(Dr)Proj-III, Sh. P.K. Gupta,SE(P)-3	Sh. V.P.Sharma,EE(C) Dr-XII/Sh.Amit Tripathi,EE(SDW)-V/ Sh N.K Verma, EE(M)-44	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell of DJB and sent to NMCG on 28.11.2023 for further action. Referring to the MOM of 8th HLC, the NMCG has intimated DJB on 11.03.2024 stating that they need revised DPR if DJB floats tender on open technology though DJB was of the view that funds may be released considering already submitted estimate & DPR. But, NMCG didn't agree to DJB request & called a meeting in the office of ED, NMCG on 7.5.2024 wherein, it was decided that DJB will prepare new estimate on the basis of fresh quotations & send it to NMCG after approval of the Competent Authority. Thereafter, NMCG will scrutinise it and release the funds on approval of C/A of NMCG. The estimate has been reframed and forwarded to NMCG for releasing the funds.	60
33	Suhrpuri Mehrauli	31.12.2024	Sh. Gajendra Tomar, CE(South)	Sh B.C Patel, SE (M)-11 / Sh. R.K. Lakhera, SE(C) - 4	Sh Prashant Goel, EE(M)-46 / Sh. A.M. Sharma, EE(C)DR-VI	Sewer line work is in progress in the vicinity. Therefore drain will be trapped in DJB sewerage network by maintenance wing	15
34	Kharak Riwara Satwari Mehrauli	31.12.2025	Sh. Gajendra Tomar, CE(South)	Sh B.C Patel, SE (M)-11 / Sh. R.K. Lakhera, SE(C) - 4	Sh Prashant Goel, EE(M)-46 / Sh. A.M. Sharma, EE(C)DR-VI	Sewer line work is in progress in the vicinity. Therefore drain will be trapped in DJB sewerage network by Maintenance Wing by 31.12.2025	20
35	Sanjay Colony- Mehrauli Bhatti Mines	Not feasible.	Sh. Gajendra Tomar, CE(South)	Sh B.C Patel, SE (M)-11	Sh. Prashant Goel, EE(M)-46	No JJC found at site. This colony is situated on forest land as informed by area JE (maintenance) having big size plots, wide roads etc. It was also observed during inspection along with NMCG official and JE maintenance that there are so many outfalls of SW drains outfalling in low lying forest area/rocky area.This JJ Cluster may be relocated for reducing pollution.	320
36	Shanshi Camp Mathura road Badarpur, Tughlakabad	9 months after receipt of funds from NMCG and availability of land for DSTP	Sh. Pankaj Kumar Atray, CE(Dr)Proj-III /Sh. Bhupesh kumar,CE(SDW)	Sh Sudhir Kumar,SE(Dr)Proj-III, Sh. P.K. Gupta,SE(P)-3	Sh. V.P.Sharma,EE(C) Dr-XII/Sh.Amit Tripathi,EE(SDW)-V/ Sh N.K Verma, EE(M)-44	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell of DJB and sent to NMCG on 28.11.2023 for further action. Referring to the MOM of 8th HLC, the NMCG has intimated DJB on 11.03.2024 stating that they need revised DPR if DJB floats tender on open technology though DJB was of the view that funds may be released considering already submitted estimate & DPR. But, NMCG didn't agree to DJB request & called a meeting in the office of ED, NMCG on 7.5.2024 wherein, it was decided that DJB will prepare new estimate on the basis of fresh quotations & send it to NMCG after approval of the Competent Authority. Thereafter, NMCG will scrutinise it and release the funds on approval of C/A of NMCG. The estimate has been reframed and forwarded to NMCG for releasing the funds.	50

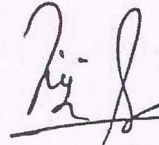
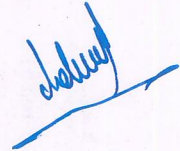
37	Dora Tabu Camp Near Tughlakabad Railway Station in Mohan Co-Operative, Tughlakabad	9 months after receipt of funds from NMCG and availability of land for DSTP	Sh. Pankaj Kumar Atray, CE(Dr)Proj-III /Sh. Bhupesh kumar,CE(SDW)	Sh Sudhir Kumar,SE(Dr)Proj-III, Sh. P.K. Gupta,SE(P)-3	Sh. V.P.Sharma,EE(C) Dr-XII/Sh.Amit Tripathi,EE(SDW)-VI / Sh N.K Verma, EE(M)-44	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell of DJB and sent to NMCG on 28.11.2023 for further action. Referring to the MOM of 8th HLC, the NMCG has intimated DJB on 11.03.2024 stating that they need revised DPR if DJB floats tender on open technology though DJB was of the view that funds may be released considering already submitted estimate & DPR. But, NMCG didn't agree to DJB request & called a meeting in the office of ED, NMCG on 7.5.2024 wherein, it was decided that DJB will prepare new estimate on the basis of fresh quotations & send it to NMCG after approval of the Competent Authority. Thereafter, NMCG will scrutinise it and release the funds on approval of C/A of NMCG. The estimate has been reframed and forwarded to NMCG for releasing the funds.	20
38	Indira Camp Alimore Mathura road Mohan Co-Operative, Tughlakabad	9 months after receipt of funds from NMCG and availability of land for DSTP	Sh. Pankaj Kumar Atray, CE(Dr)Proj-III /Sh. Bhupesh kumar,CE(SDW)	Sh Sudhir Kumar,SE(Dr)Proj-III, Sh. P.K. Gupta,SE(P)-3	Sh. V.P.Sharma,EE(C) Dr-XII/Sh.Amit Tripathi,EE(SDW)-VI / Sh N.K Verma, EE(M)-44	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell of DJB and sent to NMCG on 28.11.2023 for further action. Referring to the MOM of 8th HLC, the NMCG has intimated DJB on 11.03.2024 stating that they need revised DPR if DJB floats tender on open technology though DJB was of the view that funds may be released considering already submitted estimate & DPR. But, NMCG didn't agree to DJB request & called a meeting in the office of ED, NMCG on 7.5.2024 wherein, it was decided that DJB will prepare new estimate on the basis of fresh quotations & send it to NMCG after approval of the Competent Authority. Thereafter, NMCG will scrutinise it and release the funds on approval of C/A of NMCG. The estimate has been reframed and forwarded to NMCG for releasing the funds.	20
39	Sonia Ganghi Camp Pul-Prahladpur Railway line Tughlakabad	31.12.2025	Sh. Gajendra Tomar, CE(South)	Sh B.C Patel, SE (M)-11	Sh. V.P.Sharma,EE(C) Dr-XII/Sh.Amit Tripathi,EE(SDW)-VI / Sh N.K Verma, EE(M)-44	This JJC will be trapped into DJB sewer line by 31.12.2025 by Maintenance Wing.	180

40	Ram Pyari Camp Near Nangia Park Lal kuan, Tughlakabad	9 months after receipt of funds from NMCG and availability of land for DSTP	Sh. Pankaj Kumar Atray, CE(Dr)Proj-III /Sh. Bhupesh kumar,CE(SDW)	Sh Sudhir Kumar,SE(Dr)Proj-III, Sh. P.K. Gupta,SE(P)-3	Sh. V.P.Sharma,EE(C) Dr-XII/Sh.Amit Tripathi,EE(SDW)-V/ Sh N.K Verma, EE(M)-44	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell of DJB and sent to NMCG on 28.11.2023 for further action. Referring to the MOM of 8th HLC, the NMCG has intimated DJB on 11.03.2024 stating that they need revised DPR if DJB floats tender on open technology though DJB was of the view that funds may be released considering already submitted estimate & DPR. But, NMCG didn't agree to DJB request & called a meeting in the office of ED, NMCG on 7.5.2024 wherein, it was decided that DJB will prepare new estimate on the basis of fresh quotations & send it to NMCG after approval of the Competent Authority. Thereafter, NMCG will scrutinise it and release the funds on approval of C/A of NMCG. The estimate has been reframed and forwarded to NMCG for releasing the funds.	30
41	Shiv Camp Lal Kuan Badarpur ChungiNo proposal.-2 &3 M.B. Road, Tughlakabad	9 months after receipt of funds from NMCG and availability of land for DSTP	Sh. Pankaj Kumar Atray, CE(Dr)Proj-III /Sh. Bhupesh kumar,CE(SDW)	Sh Sudhir Kumar,SE(Dr)Proj-III, Sh. P.K. Gupta,SE(P)-3	Sh. V.P.Sharma,EE(C) Dr-XII/Sh.Amit Tripathi,EE(SDW)-V/ Sh N.K Verma, EE(M)-44	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell of DJB and sent to NMCG on 28.11.2023 for further action. Referring to the MOM of 8th HLC, the NMCG has intimated DJB on 11.03.2024 stating that they need revised DPR if DJB floats tender on open technology though DJB was of the view that funds may be released considering already submitted estimate & DPR. But, NMCG didn't agree to DJB request & called a meeting in the office of ED, NMCG on 7.5.2024 wherein, it was decided that DJB will prepare new estimate on the basis of fresh quotations & send it to NMCG after approval of the Competent Authority. Thereafter, NMCG will scrutinise it and release the funds on approval of C/A of NMCG. The estimate has been reframed and forwarded to NMCG for releasing the funds.	130
42	Khatta Camp Gosain Crusher M.B. Road Lal Kuan, Tughlakabad	30.12.2024	Sh. Gajendra Tomar, CE(South)	Sh B.C Patel, SE (M)-11 / Sh. R.K. Lakhera, SE(C) - 4	Sh Satender Dabas, EE(M)-52 / Sh. A.M. Sharma, EE(C)DR-VI	Sewer line work is in progress in the vicinity. Therefore drain will be trapped in DJB sewerage network by Maintenance Wing by 30.12.2024	185
43	Sonia Gandhi Camp Pul-Prahladpur Railway Line Tughlakabad Part-2, Tughlakabad	30.12.2024	Sh. Gajendra Tomar, CE(South)	Sh B.C Patel, SE (M)-11	Sh Satender Dabas, EE(M)-52	This JJC will be trapped into DJB sewer line by 30.12.2024 by Maintenance Wing.	15

44	Subash Camp NTPC Badarpur	9 months after receipt of funds from NMCG and availability of land for DSTP	Sh. Pankaj Kumar Atray, CE(Dr)Proj-III /Sh. Bhupesh kumar,CE(SDW)	Sh Sudhir Kumar,SE(Dr)Proj-III, Sh. P.K. Gupta,SE(P)-3	Sh. V.P.Sharma,EE(C) Dr-XII/Sh.Amit Tripathi,EE(SDW)-V/ Sh N.K Verma, EE(M)-44	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell of DJB and sent to NMCG on 28.11.2023 for further action. Referring to the MOM of 8th HLC, the NMCG has intimated DJB on 11.03.2024 stating that they need revised DPR if DJB floats tender on open technology though DJB was of the view that funds may be released considering already submitted estimate & DPR. But, NMCG didn't agree to DJB request & called a meeting in the office of ED, NMCG on 7.5.2024 wherein, it was decided that DJB will prepare new estimate on the basis of fresh quotations & send it to NMCG after approval of the Competent Authority. Thereafter, NMCG will scrutinise it and release the funds on approval of C/A of NMCG. The estimate has been reframed and forwarded to NMCG for releasing the funds.	130
45	BIW JJ Camp B.T. Badarpur	30.12.2025	Sh. Gajendra Tomar, CE(South)	Sh B.C Patel, SE (M)-11 / Sh. R.K. Lakhera, SE(C) - 4	Sh Manoj Kr. Sharma, EE(M)-53 / Sh. A.M. Sharma, EE(C)DR-VI	Sewer line work is in progress in Gautampuri. Thereafter, drain will be trapped in DJB sewerage network by Maintenance Wing by laying a sewer line by 30.12.2025	180
46	Tajpur Pahari Badarpur	31.12.2025	Sh. Gajendra Tomar, CE(South)	Sh B.C Patel, SE (M)-11 / Sh. R.K. Lakhera, SE(C) - 4	Sh Manoj Kr. Sharma, EE(M)-53 / Sh. A.M. Sharma, EE(C)DR-VI	This JJC will be trapped into DJB sewer line only after laying of sewer network in surrounding UACs which is in approval under EE(C) Dr-VI. Discharge of this JJC is mixing with discharge of UAC also and is collected in a depression/ pond located in between the JJC & UACs. Installation of DSTP is also not feasible as collection of discharge at one point is not feasible. However, the tentative timelines for trapping of this drain into DJB sewer network is 31.12.2025	50
47	Parasad Nagar, Molarband Extn, Badarpur	9 months after receipt of funds from NMCG and availability of land for DSTP	Sh. Pankaj Kumar Atray, CE(Dr)Proj-III /Sh. Bhupesh kumar,CE(SDW)	Sh Sudhir Kumar,SE(Dr)Proj-III, Sh. P.K. Gupta,SE(P)-3	Sh. V.P.Sharma,EE(C) Dr-XII/Sh.Amit Tripathi,EE(SDW)-V/ Sh N.K Verma, EE(M)-44	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell of DJB and sent to NMCG on 28.11.2023 for further action. Referring to the MOM of 8th HLC, the NMCG has intimated DJB on 11.03.2024 stating that they need revised DPR if DJB floats tender on open technology though DJB was of the view that funds may be released considering already submitted estimate & DPR. But, NMCG didn't agree to DJB request & called a meeting in the office of ED, NMCG on 7.5.2024 wherein, it was decided that DJB will prepare new estimate on the basis of fresh quotations & send it to NMCG after approval of the Competent Authority. Thereafter, NMCG will scrutinise it and release the funds on approval of C/A of NMCG. The estimate has been reframed and forwarded to NMCG for releasing the funds.	50

48	Bilas Pur Camp Molar Band NTPC, Badarpur	31.12.2025	Sh. Gajendra Tomar, CE(South)	Sh B.C Patel, SE (M)-11 / Sh. R.K. Lakhera, SE(C) - 4	Sh Manoj Kr. Sharma, EE(M)-53 / Sh. A.M. Sharma, EE(C)DR-VI	This JJC will be trapped into DJB sewer line only after laying of sewer network in surrounding UACs which is in approval under EE(C) Dr-VI. Discharge of this JJC is going into Gurgaon Canal, not in River Yamuna . Installation of DSTP is also not feasible as collection of discharge at one point is not feasible. However, the tentative timelines for trapping of this drain into DJB sewer network is 31.12.2025	285
49	New Priyanka Camp near Sarita Vihar	Not Feasible	Sh. Gajendra Tomar, CE(South)	Sh B.C Patel, SE (M)-11	Sh Manoj Kumar Sharma, EE(M)-54	Not feasible because collection of JJC discharge is not possible at single point. However, this discharge of this JJC is falling into Agra Canal, not in River Yamuna . This JJ Cluster may be relocated for reducing pollution.	195
50	Subhash Camp, Ali Gaon, Near Old Iron Bridge.	31.12.2024	Sh. Gajendra Tomar, CE(South)	Sh B.C Patel, SE (M)-11	Sh Manoj Kr. Sharma, EE)-54	This JJC will be trapped into DJB sewer line by 31.12.2024 by Maintenance Wing.	55
51	Abul Fazal Enclave Okhla Village Across Canal (Pucca Structure)	31.12.2024	Sh. Gajendra Tomar, CE(South)	Sh B.C Patel, SE (M)-11	Sh Manoj Kr. Sharma, EE)-54	This JJC will be trapped into DJB sewer line by 31.12.2024 by Maintenance Wing.	50
52	Pankaj Garden Goela Dairy	31.12.2025	Sh. Gajendra Tomar, CE(South)	Sh. Anil Kumar Sharma , SE (M) - 9 / Sh. Adarsh Kumar, SE(DR)Proj-I	Sh. Munish Kumar, EE(M)-35 / Sh. R.K Gupta, EE(C)DR- XIV	The work of laying the sewer line in Goela Vihar GoC is in progress. For DSTP at Goela, tenders have been received. The drain will be trapped by Maintenance wing on completion of sewer line and construction of DSTP work.	145
53	JJC at Goela Dairy Najafgarh	31.12.2025	Sh. Gajendra Tomar, CE(South)	Sh. Anil Kumar Sharma , SE (M) - 9 / Sh. Adarsh Kumar, SE(DR)Proj-I	Sh. Munish Kumar, EE(M)-35 / Sh. R.K Gupta, EE(C)DR- XIV	The work of laying the sewer line in Goela Vihar GoC is in progress. For DSTP at Goela, tenders have been received. The drain will be trapped by Maintenance wing on completion of sewer line and construction of DSTP work.	145
54	Arjun Camp Mahipal Pur	9 months after receipt of funds from NMCG and availability of land for DSTP	Sh. Pankaj Kumar Atray, CE(Dr)Proj-III /Sh. Bhupesh kumar, CE(SDW)	Sh Sudhir Kumar, SE(Dr)Proj- III, Sh. P.K. Gupta, SE(P)-3	Sh. V.P.Sharma, EE(C) Dr-XII/Sh.Amit Tripathi, EE(SDW)- V/ Sh N.K Verma, EE(M)-44	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell of DJB and sent to NMCG on 28.11.2023 for further action. Referring to the MOM of 8th HLC, the NMCG has intimated DJB on 11.03.2024 stating that they need revised DPR if DJB floats tender on open technology though DJB was of the view that funds may be released considering already submitted estimate & DPR. But, NMCG didn't agree to DJB request & called a meeting in the office of ED, NMCG on 7.5.2024 wherein, it was decided that DJB will prepare new estimate on the basis of fresh quotations & send it to NMCG after approval of the Competent Authority. Thereafter, NMCG will scrutinise it and release the funds on approval of C/A of NMCG. The estimate has been reframed and forwarded to NMCG for releasing the funds.	325

55	Rangpur Pahari Milkpur Kohi	31.12.2025	Sh. Gajendra Tomar, CE(South)	Sh. Anil Kumar Sharma , SE (M) - 9	Sh. Munish Kumar, EE(M)-36	Can be trapped by installing lift station and laying sewer line by maintenance wing.	630
56	Harijan Balmiki Camp, Rangpur Pahadi	31.03.2025	Sh. Gajendra Tomar, CE(South)	Sh. Anil Kumar Sharma , SE (M) - 9	Sh. Munish Kumar, EE(M)-36	Can be trapped by installing lift station and laying sewer line by maintenance wing.	50
57	Rangpuri Pharai Nalla	31.03.2025	Sh. Gajendra Tomar, CE(South)	Sh. Anil Kumar Sharma , SE (M) - 9	Sh. Munish Kumar, EE(M)-36	Can be trapped by installing lift station and laying sewer line by maintenance wing.	40
58	Nehru Camp Behind Satya Rani Farm Bijwasan	31.03.2025	Sh. Gajendra Tomar, CE(South)	Sh. Anil Kumar Sharma , SE (M) - 9	Sh. Munish Kumar, EE(M)-36	Can be trapped by installing lift station and laying sewer line by maintenance wing.	55
							9286 KLD
							2.04 MGD


 30.10.24
 EE (C) DR - XII


Sub: Status of Septage Management in the matter of OA no 190 of 2024 news item titled as "161 illegal colonies on Ozone making river water toxic appearing in Times of India dtd 25/01/2024

Septage Management Regulations were notified by the Urban Development Department, GNCTD on 12.11.2018 and necessary action is to be taken by concerned departments like Delhi Jal Board, District Magistrates and Local Bodies / Municipal Corporations as per the provisions of the said Notification. Based on the DWBSM Regulations-2018, standard operating procedure was framed by Secretary UD and circulated vide letter dtd 25/11/2020. DJB was given responsibility to issue licenses to the eligible firms/individuals.

DJB has issued licenses to 164 private vehicles to lift the septage generated from the unauthorized colonies, having no sewerage network, transport the same and dispose at the designated 86 nos. STP/SPS of DJB. DJB has issued the licenses to these vehicles as per the Delhi Water Board & Septage Management Regulations-2018. The information for nos. of licensed vehicles, quantity of sewage collected and disposed by these vehicles is informed to DPCC every fortnight through Email on regular basis and to all DMs of GNCTD, Jal Sakti Ministry.

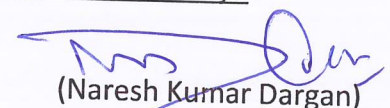
As per *Delhi Water Board Septage Management Regulations 2018* (DWBSMR'2018) District Magistrate is authorized to take action/levy penalty for unauthorized dumping of septage. In order to make the efficient and robust monitoring of these vehicles, an amendment in the existing regulations have been notified by UD to empower an officer not lower than the rank of Nayak Tehsildaar in DM offices, JE in DJB/I&FC and Sub inspector in Delhi Police and sanitary Inspector in MCD shall be competent to impose penalty as under:-

- a) Penalty for deposit of septage by unauthorized (unlicensed) entities shall be Rs. 50,000/- plus confiscation of vehicle.
- b) **Penalty for disposal of Septage at places other than the designated places by authorised licensee shall be Rs. 50,000/- per violation.**
- c) Penalty on a person who uses the services of unlicensed vendors/vehicles for discharging the septage shall be Rs Rs. 10,000/- per violation.

Details of Septage Collected:

1. Since January 2019 till October 2024:- 223.2 Crore Ltrs
2. During October 2024 only:- 3.41 Crore Ltrs

Details of up-to-date penalties Levied on unauthorized vehicles: Rs 3,25,000/- only.


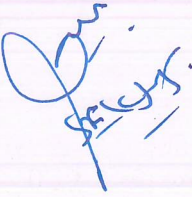
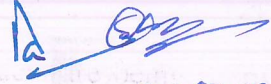


(Naresh Kumar Dargan)

Status of 40 DSTPs

Current proposed Location			Current status of STP and land
S.No.	Name of STP/ DSTP	Capacity (In MGD)	
1	Tajpur Pahari	10	Land allotted and taken over. NIT has been finalized, however as per the new guidelines, AA & ES of the scheme to be got approved from EFC. Accordingly, the case is being submitted for approval and thereafter the tender will be invited.
2	Rangpuri	5	For construction of STP & SPS, DDA have been allotted lands to DJB. Payment has been processed
3	Chandanhola Satbari	0.44	Land available, NIT has been finalized, however, as per the new guidelines, AA & ES of the scheme is to be got approved from EFC. Accordingly, the case is being submitted for approval and thereafter the tender will be invited.
4	Jauna Pur-I	3.18	Balance land allotted on 02.01.2024 and taken over. NIT has been finalized, however as per the new guidelines, AA & ES of the scheme to be got approved from EFC. Accordingly, the case is being submitted for approval and thereafter the tender will be invited.
5	Jauna Pur-II		
6	Dera Mandi, Bhati		
7	Fatehpur Beri & Asola		
8	Chattarpur Extension	0.38	1525.25 sqm land has been allotted on 05.03.2024 out of 4 Bigha 4 Biswa. Payment amounting to Rs. 384.24 lac was deposited to DDA vide EE(C)Dr.-VI letter dated 17.05.2024. Possession of land is yet to be handed over by DDA.
9	Maidan Garhi (Rajpur Khurd)	0.95	Land yet to be allotted
10	Palla (Sungarpur)	0.44	Possession of Land taken on 10.08.2023. Estimate for DSTP prepared and under approval.
11	Tajpur	1.1	
12	Zindpur	15	Tenders received and under Technical Evaluation. Funds are approved under AMRUT 2.0. These tenders are under HAM model which is under review. Further as per the latest guidelines, AA & ES for this estimate is to be approved by UD deptt./ EFC/ GoM as per the cost.
13	Tikri kalan	1.32	Land handed over on 01.07.2024. Scheme taken up accordingly. Estimates is being prepared.

14	Mitraon	10.89	The proposal was placed before the Board for award of work in its last meeting wherein it was decided to take up this work under AMRUT 2.0. Funds are approved under AMRUT 2.0. These tenders are under HAM model which is under review. Further as per the latest guidelines, AA & ES for these estimates are to be approved by UD deptt./ EFC/ GoM as per the cost.
15	Dichaon Kalan	1.98	Tender under award. Funds are approved under AMRUT 2.0. These tenders are under HAM model which is under review. Further as per the latest guidelines, AA & ES for these estimates are to be approved by UD deptt./ EFC/ GoM as per the cost. Tenders re-invited
16	Kair Village	1.1	
17	Kakrola	2.64	
18	Kanganheri	0.77	
19	Kazipur Village	0.55	
20	Khera Dabar Village	0.55	
21	Shikarpur Village	0.66	During first call single bid was received. The proposal was placed before the Board for award of work and it was directed to re-invite the tenders. Funds are approved under AMRUT 2.0. These tenders are under HAM model which is under review. Further as per the latest guidelines, AA & ES for these estimates are to be approved by UD deptt./ EFC/ GoM as per the cost
22	Jafarpur	1.32	
23	Hasanpur	1.32	
24	Sarangpur	1.32	
25	Galibpur	0.55	
26	Tajpur Khurd	7.92	
27	Qutabgarh	0.66	Land handed over on 21.06.2024. Scheme taken up accordingly. Estimates is being prepared
28	Auchandi	0.88	
29	Khera Khurd	0.60	Tenders are being reinvited. These tenders were under HAM model which is under review. Further as per the latest guidelines, AA & ES for these estimates are to be approved by UD deptt./ EFC/ GoM as per the cost
30	Salapur Majra	1.38	
31	Bajitpur Thakran	2.2	
32	Nayabans	4.4	As per the latest guidelines, AA & ES for this estimate is to be approved by UD deptt./ EFC/ GoM as per the cost.
33	Punjab Khor	0.22	
34	Jat Khor	0.22	Draft NIT under approval. Further as per the latest guidelines, AA & ES of the these estimates are to be approved by UD deptt./ EFC/ GoM as per the cost.
			Land yet to be allotted
			Tenders are being reinvited. These tenders were under HAM model which is under review. Further as per the latest guidelines, AA & ES for these estimates are to be approved by UD deptt./ EFC/ GoM as per the cost.

5	Kanjhawala & Ladpur	1.1	Tenders are being re-invited. These tenders were under HAM model which is under review. Further as per the latest guidelines, AA & ES for these estimates are to be approved by UD deptt./ EFC/ GoM as per the cost.
36	Mohammadpur Majri	2.86	
37	Garhi Randala	0.22	
38	Jaunti	0.44	
39	Nizampur and Sawda	1.32	
40	Ghewra	0.44	

 SECRETARY